NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No.02/2017 RT CP (CAA) No.125/Chd/Hry/2017

In the matter of:

Quadrant Infosoft Private Limited having its registered office at SCO NO.43, Sector

15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

... Petitioner No.1/Transferor Company

WITH

Mediaagility India Private Limited having its registered office at SCO NO.43, Sector

15 A, Old Judicial Complex, Gurgaon, Haryana-122001.

...Petitioner No.2/Transferee Company

Present: Mr. Praveen Gupta, Advocate for the petitioners.

In compliance with the previous order, the Official Liquidator has handed over

the envelope sent to the transferor company which was returned with the report that

addressee has left the address. Let the same be taken on record and it be attached

with the report of the Official Liquidator dated 20.07.2017.

In view of the aforesaid fact, the Official Liquidator seeks time to file further

report. List the matter on 19.12.2017 and report be filed before the date fixed.

Sd/-

(Justice R.P.Nagrath) Member (Judicial)

November 24, 2017.

arora